

| S.No | Name of Commercial Court | District | Case Type | Case No. | Date of Institution | Date of Disposal | No. of days between the date of institution and disposal | No. of days between final hearing and Judgment | No. of days between the date of institution and disposal |
|------|--|----------|------------------------------------|-------------------|---------------------|------------------|--|--|--|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | Central | Suit for Recovery | CS COMM-432/2022 | 05.02.2022 | 01.12.2023 | 664 | 31 | 2 |
| | | | Suit for Recovery | CS COMM-5066/2021 | 02.12.2021 | 01.12.2023 | 729 | 27 | 1 |
| | | | Suit for Recovery | CS COMM-4386/2021 | 28.10.2021 | 02.12.2023 | 765 | 31 | 0 |
| | | | Suit for Recovery | CS COMM-4100/2021 | 11.10.2021 | 02.12.2023 | 782 | 53 | 1 |
| | | | Suit for Recovery | CS COMM-796/2021 | 04.03.2021 | 04.12.2023 | 1005 | 33 | 2 |
| | | | Suit for Recovery | CS COMM-5074/2021 | 02.12.2021 | 04.12.2023 | 732 | 27 | 2 |
| | | | Petition U/s 34 of Arbitration Act | OMP COMM-37/2021 | 31.03.2021 | 07.12.2023 | 981 | 12 | 1 |
| | | | Suit for Recovery | CS COMM-2056/2022 | 27.08.2022 | 07.12.2023 | 467 | 26 | 2 |
| | | | Suit for Recovery | CS COMM-1468/2022 | 03.06.2022 | 08.12.2023 | 553 | 17 | 2 |
| | | | Suit for Recovery | CS COMM-2565/2022 | 26.11.2022 | 08.12.2023 | 377 | 29 | 1 |
| | | | Suit for Recovery | CS COMM-68/2022 | 04.01.2022 | 09.12.2023 | 704 | 18 | 0 |
| | | | Suit for Recovery | CS COMM-4237/2021 | 22.10.2021 | 11.12.2023 | 780 | 24 | 1 |
| | | | Suit for Recovery | CS COMM-2554/2021 | 29.07.2021 | 11.12.2023 | 865 | 30 | 2 |
| | | | Suit for Recovery | CS COMM-400/2021 | 02.02.2021 | 13.12.2023 | 1044 | 25 | 2 |
| | | | Suit for Recovery | CS COMM-1647/2022 | 04.07.2022 | 14.12.2023 | 528 | 18 | 1 |
| | | | Suit for Recovery | CS COMM-62/2022 | 03.01.2022 | 14.12.2023 | 710 | 56 | 2 |
| | | | Suit for Recovery | CS COMM-4815/2021 | 18.11.2021 | 15.12.2023 | 757 | 42 | 1 |

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| Suit for Recovery | CS COMM-1073/2022 | 12.04.2022 | 15.12.2023 | 612 | 26 | 0 |
| Petition U/s 34 of Arbitration Act | OMP COMM-145/2023 | 21.08.2023 | 15.12.2023 | 116 | 19 | 0 |
| Suit for Recovery | CS COMM-1196/2022 | 04.05.2022 | 15.12.2023 | 590 | 8 | 1 |
| Suit for Recovery | CS COMM-4288/2021 | 23.10.2021 | 16.12.2023 | 784 | 25 | 0 |
| Suit for Recovery | CS COMM-5276/2021 | 15.12.2021 | 18.12.2023 | 733 | 27 | 0 |
| Suit for Recovery | CS COMM-168/2022 | 14.01.2022 | 19.12.2023 | 704 | 23 | 1 |
| Suit for Recovery | CS COMM-4120/21 | 12.10.2021 | 20.12.2023 | 799 | 25 | 1 |
| Suit for Recovery | CS COMM-711/2022 | 26.02.2022 | 21.12.2023 | 663 | 27 | 0 |
| Suit for Recovery | CS COMM-2454/2022 | 05.11.2022 | 22.12.2023 | 412 | 28 | 0 |
| Suit for Recovery | CS COMM-2288/2022 | 06.10.2022 | 22.12.2023 | 442 | 2 | 2 |
| Suit for Recovery | CS COMM-49/2022 | 03.01.2022 | 23.12.2023 | 719 | 23 | 1 |
| OMP (i)(COMM.) | 334/2022 | 15-07-2022 | 01-12-2023 | 136 | 9 | NIL |
| CS (COMM) | 104/2023 | 16-01-2023 | 02-12-2023 | 316 | 26 | NIL |
| CS (COMM) | 2131/2022 | 07-09-2022 | 05-12-2023 | 435 | 16 | NIL |
| OMP (COMM.) | 44/2021 | 23-06-2021 | 06-12-2023 | 910 | 8 | NIL |
| CS (COMM) | 1964/2022 | 08-08-2022 | 08-12-2023 | 465 | 10 | NIL |
| CS (COMM) | 2429/2022 | 02-11-2022 | 12-12-2023 | 405 | 26 | 2 |
| CS (COMM) | 2171/2022 | 14-09-2022 | 13-12-2023 | 460 | 1 | NIL |
| CS (COMM) | 2720/2022 | 21-12-2022 | 16-12-2023 | 370 | 16 | 1 |

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DR. KAMINI LAU
DISTRICT JUDGE
(COMMERCIAL COURT)-02

Central

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| | | | CS (COMM) | 1800/2022 | 18-07-2022 | 28-11-2023 | 495 | 6 | NIL |
| | | | CS (COMM) | 4819/2021 | 18-11-2021 | 21-12-2023 | 760 | 28 | NIL |
| | | | OMP (COMM.) | 146/2023 | 22-08-2022 | 28-11-2023 | 96 | 56 | NIL |
| 3 | SH ILLA RAWAT, DISTRICT (COMMERCIAL COURT)-03 | Central | Suit for Recovery | CS COMM 1283/22 | 21.05.2022 | 04.12.2023 | 564 | 1 | 1 |
| | | | Suit for Recovery | cs comm 2069/2022 | 29.08.2023 | 05.12.2023 | 454 | 1 | 0 |
| | | | Suit for Recovery | CS COMM 2277/2022 | 01.10.2022 | 07.12.2023 | 431 | 1 | 0 |
| | | | Suit for Recovery | CS COMM 771/2023 | 09.05.2023 | 11.12.2023 | 216 | 1 | 0 |
| | | | Suit for Recovery | CONTEMPT PETITION 15.2023 | 20.09.2023 | 01.12.2023 | 72 | 1 | 0 |
| | | | Execution petition | EXECUTIO N COMM 446/2023 | 25.08.2023 | 02.12.2023 | 100 | 1 | 0 |
| | | | Suit for Recovery | 690/2023 | 25.01.2023 | 04.12.2023 | 223 | 1 | 0 |
| | | | Execution petition | EXECUTIO N COMM 573/2023 | 23.11.2023 | 05.12.2023 | 12 | 1 | 0 |
| | | | Suit for Recovery | CS COMM 924/2022 | 22.03.2022 | 05.12.2023 | 620 | 1 | 1 |
| | | | Suit for Recovery | CS COMM 2267/2022 | 30.09.2022 | 05.12.2023 | 431 | 1 | 0 |
| | | | Suit for Recovery | CS COMM 1128/2023 | 05.08.2023 | 07.12.2023 | 124 | 1 | 0 |
| | | | Suit for Recovery | CS COMM1894 /2022 | 27.07.2022 | 08.12.2023 | 499 | 1 | 1 |
| | | | Suit for Recovery | CS COMM467/ 2023 | 16.03/2023 | 12.12.2023 | 300 | 1 | 0 |
| | | | ARBITRATION | OMP COMM 33/2023 | 04.03.2023 | 12.12.2023 | 283 | 1 | 0 |
| | | | Execution petition | EXECUTIO N COMM 190/2023 | 05.04.2023 | 18.12.2023 | 257 | 1 | 0 |
| | | | U/S ARBITRATION ACT | 34 CS COMM 1366/22 | 30.05.2022 | 19.12.2023 | 568 | 1 | 1 |

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| | | | APPLICATION | MISC. DJ 750/2023 | 24.11.2023 | 18.12.2023 | 24 | 1 | 1 |
| | | | Suit for Recovery | CS COMM 594/2023 | 06.04.2023 | 19.12.2023 | 257 | 1 | 0 |
| | | | APPLICATION | MISC. DJ 460/2023 | 20.07.2023 | 21.12.2023 | 254 | 1 | 0 |
| | | | Suit for Recovery | CS COMM 1322/2022 | 26.05.2022 | 22.12.2023 | 364 | 1 | 1 |
| | | | ARBITRATION | OMP COMM 41/2023 | 20.03.2023 | 21.12.2023 | 277 | 1 | 0 |
| 4 | SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) | Central | RECOVERY | CS DJ- 2310/2018 | 31.07.2018 | 06.12.2023 | 1954 DAYS | 16 DAYS | ONE |
| | | | RECOVERY | CS(COMM)- 802/2020 | 07.03.2020 | 12.12.2023 | 1375 DAYS | ONE DAY | NIL |
| | | | RECOVERY | CS (COMM)- 1689/2020 | 06.11.2020 | 20.12.2023 | 1139 DYAS | 15 DAY | NIL |
| 5 | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | Central | NIL | | | | | | |
| 6 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | Central | NIL | | | | | | |
| 7 | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07 | Central | CS(COMM) | 662/2023 | 19.04.2023 | 01.12.2023 | 228 | 13 | 0 |
| | | | OMP(COMM) | 72/2023 | 12.05.2023 | 02.12.2023 | 206 | 0 | 0 |
| | | | CS(COMM) | 558/2019 | 25.04.2019 | 20.12.2023 | 1700 | 27 | 1 |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 08 | Central | NIL | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09 | Central | CS | 577/2020 | 2-02-2020 | 01-12-2023 | 1388 | | |
| | | | CS | 2609/2022 | 02/12/22 | 19/12/23 | 382 | | |
| | | | CS | 64/2023 | 10/01/23 | | 336 | | |
| | | | CS | 2162/2022 | 23-09-2022 | 12/12/23 16/12/23 | 459 | | |
| | | | CS | 4616/2022 | 09/11/21 | 18/12/23 | 769 | | |

| | | | CS | 2745/2022 | 23/12/22 | 21/12/23 | 363 | | |
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| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | |
| 11 | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | |
| 13 | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | |
| 14 | SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01 | West | NIL | | | | | | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | NIL | | | | | | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | NIL | | | | | | |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | New Delhi | NIL | | | | | | |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | New Delhi | NIL | | | | | | |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | New Delhi | NIL | | | | | | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | South | NIL | | | | | | |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | South | NIL | | | | | | |
| 25 | SH. SANDEEP YADAV | South | NIL | | | | | | |

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| 26 | SH. RAJEEV BANSAL DISTRICT JUDGE (COMMERCIAL) | South | NIL | | | | | | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT) | South | NIL | | | | | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | South-East | CS (COMM) | 984/2022 | 01-10-2022 | 15-12-2023 | 440 | 1 | -- |
| | | | CS (COMM) | 130/2019 | 06-06-2019 | 11-12-2023 | 1649 | 4 | -- |
| | | | CS (COMM) | 260/2023 | 17-03-2023 | 06-12-2023 | 264 | 2 | -- |
| | | | CS (COMM) | 847/2022 | 27-08-2022 | 15-12-2023 | 475 | 1 | -- |
| | | | CS (COMM) | 338/2020 | 24-11-2020 | 20-12-2023 | 1121 | 12 | 3 |
| | | | CS (COMM) | 631/2022 | 04-07-2022 | 21-12-2023 | 535 | 8 | 1 |
| | | | CS (COMM) | 928/2022 | 14-09-2022 | 23-12-2023 | 465 | 1 | -- |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | South-East | MISC DJ/1105/2023 | 5/29/23 | 12/1/23 | 186 | N/A | 3 | -- |
| | | | CS/COMM/487/2021 | 10/29/21 | 12/2/23 | 764 | 8 | N.A | |
| | | | EX/COMM/526/2023 | 11/22/23 | 12/4/23 | 12 | N/A | 4 | |
| | | | CS/COMM/445/2023 | 5/6/23 | 12/7/23 | 215 | 14 | N.A | |
| | | | CS/DJ/1460/2018 | 9/28/18 | 12/8/23 | 1897 | 1 | N.A | |
| | | | CS/COMM/6/2022 | 1/4/22 | 12/8/23 | 703 | 4 | N.A | |
| | | | CS/COMM/1430/2018 | 9/24/18 | 12/9/23 | 1902 | 14 | N.A | |
| | | | CS/COMM/614/2022 | 6/9/22 | 12/11/23 | 550 | 1 | N.A | |
| | | | CS/COMM/614/2021 | 12/15/21 | 12/12/23 | 727 | 8 | N.A | |
| | | | CS/COMM/656/2022 | 7/8/22 | 12/13/23 | 523 | N/A | 3 | |

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| | | | CS/COMM/977/2022 | 9/28/22 | 12/14/23 | 442 | 1 | N.A | |
| | | | CS/COMM/722/2018 | 5/10/18 | 12/14/23 | 2044 | 1 | N.A | |
| | | | CS/COMM/18/2023 | 1/5/23 | 12/14/23 | 343 | 1 | N.A | |
| | | | CS/COMM/58/2018 | 11/30/18 | 12/15/23 | 1841 | 1 | N.A | |
| | | | CS/COMM/1148/2022 | 11/26/22 | 12/15/23 | 384 | N/A | 3 | |
| | | | CS/DJ/1446/2018 | 9/26/18 | 12/15/23 | 1906 | 1 | N.A | |
| | | | CS/COMM/423/2023 | 5/2/23 | 12/16/23 | 228 | 1 | N.A | |
| | | | CS/COMM/298/2022 | 3/24/22 | 12/16/23 | 632 | 1 | N.A | |
| | | | CS/COMM/741/2022 | 7/28/22 | 12/16/23 | 506 | 1 | N.A | |
| | | | CS/COMM/742/2022 | 7/28/22 | 12/16/23 | 506 | 1 | N.A | |
| | | | R.B.A. (COMM)/11/20 | 11/21/23 | 12/18/23 | 27 | N/A | 4 | |
| | | | CS DJ/1532/2018 | 10/12/18 | 12/18/23 | 1893 | 3 | N.A | |
| | | | S (COMM)/1227/202 | 12/22/22 | 12/18/23 | 361 | 20 | N.A | |
| | | | CS/COMM/493/2021 | 11/1/21 | 12/19/23 | 778 | 1 | N.A | |
| | | | CS/COMM/42/2018 | 11/27/18 | 12/22/23 | 1851 | 11 | N.A | |
| | | | CS/COMM/545/2021 | 8/27/22 | 12/22/23 | 482 | 1 | N.A | |
| | | | CS/COMM/212/2020 | 8/21/20 | 12/22/23 | 1218 | N/A | 3 | |
| 30 | SH. AJAY KUMAR JAIN | South-East | NIL | | | | | | |

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| 31 | MS. ANU GROVER BALIGA | South-East | | CS (COMM)/85 /2019, CANARA BANK Vs RUCHI SHAMRA | 4/20/19 | 12/6/23 | 1691 | 3 | 1 |
| 32 | SH. BHUPESH KUMAR | South-East | NIL | | | | | | |
| 33 | MS NIRJA BHATIA | South-East | NIL | | | | | | |
| 34 | SH. RAJESH KUMAR SINGH | South-East | NIL | | | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) | South-East | NIL | | | | | | |
| 36 | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 02 | East | NIL | | | | | | |
| 37 | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | East | NIL | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | North-East | NIL | | | | | | |
| 39 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01 | Shahdara | NIL | | | | | | |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | NIL | | | | | | |
| 41 | SH. SURENDER S. RATHI | Shahdara | NIL | | | | | | |
| 42 | SH. REETESH SINGH | Shahdara | NIL | | | | | | |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | NIL | | | | | | |
| 44 | SH.VINOD YADAV | North-West | NIL | | | | | | |
| 45 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | North | NIL | | | | | | |
| 46 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | NIL | | | | | | |

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| 47 | MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT- 02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | SOUTH WEST | Commercial Suit | CS (COMM)/ 154/2023 | 27.03.202 3 | 09.12.202 3 | 257 | 32 | 3 |
| | | | Commercial Suit | CS (COMM)/ 155/2023 | 27.03.202 3 | 09.12.202 3 | 257 | 32 | 3 |
| | | | Commercial Suit | CS (COMM)/ 526/2022 | 28.10.202 2 | 13.12.2023 | 411 | 33 | 3 |
| | | | Commercial Suit | CS (COMM)/ 161/2023 | 29.03.202 3 | 13.12.2023 | 259 | 23 | 3 |
| | | | Commercial Suit | CS (COMM)/ 154/2023 | 27.03.202 3 | 09.12.202 3 | 257 | 32 | 3 |
| | | | Commercial Suit | CS (COMM)/ 155/2023 | 27.03.202 3 | 09.12.202 3 | 257 | 32 | 3 |
| | | | Commercial Suit | CS (COMM)/ 526/2022 | 28.10.202 2 | 13.12.2023 | 411 | 33 | 3 |
| | | | Commercial Suit | CS (COMM)/ 161/2023 | 29.03.202 3 | 13.12.2023 | 259 | 23 | 3 |
| 48 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT- 03 | SOUTH WEST | Commercial Suit | CS (Comm)/82 /2022 | 02.03.202 3 | 14-12- 2023 | 652 | 28 | NIL |
| 49 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT- 03 | SOUTH WEST | CS(COMM) | 12/2019 | 15.02.201 9 | 23.12.2023 | 1772 | 1 | 2 |
| | | | Counter Claim | 11/2019 | 22.03.201 9 | 23.12.2023 | 1737 | Nil | 2 |
| | | | CS(COMM) | 12/2019 | 15.02.201 9 | 23.12.2023 | 1772 | 1 | 2 |
| | | | Counter Claim | 11/2019 | 22.03.201 9 | 23.12.2023 | 1737 | Nil | 2 |